

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No219  
CP(IB)/140(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Indian Bank (Erstwhile Allahabad Bank)  
V/s  
Narendra Patel

.....Applicant

.....Respondent

**Order delivered on 07/07/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Personal Guarantor : Advocate  
For the Respondent :

**ORDER**

Learned Counsel for the personal guarantor accepts notice undertakes to file reply within two weeks.

Rejoinder, if any, one week thereafter.

List on 30.08.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**